

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).3304 OF 2005

(From the judgement and order dated 05/11/2004 in SA No. 566/2001 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

STATE OF UTTARANCHAL
Petitioner(s)

Petit

VERSUS

VIRENDER KR. & ANR.
Respondent(s)

Respo

(With prayer for interim relief)

Date: 28/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner(s) Mr. Gaurav Banerjee, Sr. Adv.
Mrs.D. Bharathi Reddy,Adv.

For Respondent(s) Mr. R.N. Trivedi, Sr. Adv.
Mr. Shail Kumar Dwivedi,Adv.
Mr. G.V. Rao, Adv.
Ms. Shweta Garg, Adv.
Mr. Shoab, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel appearing for the respondents has produced a copy of the order dated 19th February, 2005 in the Review Application filed in Second Appeal No. 566 of 2001, impugned herein.

Adjourned by six weeks to await the result of the Review Application.

(Parveen Kr. Chawla)
Court Master

(Kanwal Singh)
Court Master

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